

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF MILITARY AFFAIRS  
**LOK SABHA**  
**STARRED QUESTION NO.224**  
TO BE ANSWERED ON 4<sup>th</sup> August, 2021

**CADETS INJURED DURING TRAINING**

\*224. SHRI SYED IMTIAZ JALEEL:  
SHRI ASADUDDIN OWAISI:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether after going through four years of rigorous training in Defence Academy, cadets join the three Forces;
- (b) if so, whether many cadets during training period suffer serious injuries and become disabled and are left without any financial or medical help;
- (c) whether in the year 2015, an Expert Committee recommended disability pension and financial help to such cadets which were not accepted by the Government;
- (d) whether a proposal to give such cadets pension and other financial help has again been received by the Government; and
- (e) if so, the details thereof and the action taken or being taken by the Government in this regard?

**A N S W E R**

MINISTER OF DEFENCE

(SHRI RAJNATH SINGH)

(a) to (e): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.224 FOR ANSWER ON 04.08.2021 REGARDING 'CADETS INJURED DURING TRAINING'.**

(a) Yes, Sir.

(b) No, Sir. Cadets who are injured and invalidated out on medical grounds, attributed to or aggravated by military training are granted Ex-Gratia. Medical treatment of such injured cadets is done at Military Hospitals.

(c) Yes, Sir. The Raksha Mantri's Committee of Experts in 2015 recommended that cadets disabled with an attributable/aggravated disability due to Military Training and boarded out of Defence Academies are granted disability pension at Officers' rates (without the Military Service Pay element). The cadets undergoing training do not get pay and allowances (Salary) but are given a monthly stipend hence the recommendations were not accepted by the Govt. as successive Pay Commissions (6<sup>th</sup> & 7<sup>th</sup>) did not recommend the same due to technical requirements such as amendment of Recruitment Rules and Pension Rules.

(d) Yes, Sir. Service Headquarters have forwarded a proposal for grant of disability pension to cadets medically boarded out from training on account of disability attributable to/aggravated by military training.

(e) The proposal is under consideration at the Ministry of Defence.

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